

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/50(KB)2024
IN
C.A.(CAA)/87(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	C.P SPONGE IRON PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For Petitioner

Ms. Urmila Chakraborty, Adv.

Mr. Sanjib Dawn, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post the matter again on **13.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)